

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHANDIGARH BENCH**

...  
**CONTEMPT PETITION NO.060/00024/2019  
ORIGINAL APPLICATION NO.060/00287/2017**

**Chandigarh, this the 14<sup>th</sup> day of February, 2019**

...

**CORAM:HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J) &  
HON'BLE MS. P. GOPINATH, MEMBER (A)**

...

Ramesh Kumar S/o Muni Lal working as Upper Division Clerk (UDC) in Sports Authority of India, STC, Kurukshetra

**Petitioner**

**(Present: Mr. Vishal Goel, Advocate)**

**Versus**

1. Leelan Kapoor, Director General, Sports Authority of India, Jawahar Lal Nehru Stadium Complex, Lodhi Road, New Delhi – 110003.
2. Lalita Sharma, Regional Director, SAI, NRC, Village Joshi Chouhan, Sonepat – 131001.

**Respondents**

**ORDER (Oral)**

**SANJEEV KAUSHIK, MEMBER (J)**

After realizing that the petition, at this stage, is pre-mature, learned counsel seeks permission to withdraw this C.P., with liberty to the petitioner to file it at appropriate stage.

**(P. GOPINATH)  
MEMBER (A)**

**(SANJEEV KAUSHIK)  
MEMBER (J)**

**Dated: 14.02.2019**

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